

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2639
ANSWERED ON 16TH MARCH, 2023**

ACQUISITION OF LAND FOR NH PROJECTS

2639. SHRIMATI HARSIMRAT KAUR BADAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government is aware of the inordinate delays in land acquisition for 23 National Highway Projects in Punjab worth Rs. 31000 crores and if so, the reasons therefor;

(b) the estimated loss to the Government due to such delay;

(c) whether such delay in acquisition of land has pushed the projects behind schedules and if so, the reasons therefor;

(d) whether it is a fact that the officials of the State Government are not cooperating and if so, the reaction of the Union Government in this regard; and

(e) the time by which the Government would be able to acquire the land?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) There are 19 projects costing Rs. 21864 crore which are delayed due to delays in land acquisition.

(b) No such loss has been assessed.

(c) Due to delays in land acquisition projects are running behind schedules. Delays in land acquisition are caused due to agitation and protests by land owners, delays in the land acquisition process, etc.

(d) to (e) State Government is providing support for early completion of land acquisition. All efforts are being made in consultation with State Government of Punjab to complete the land acquisition at the earliest. However no fixed time frame can be indicated in this regard.
